

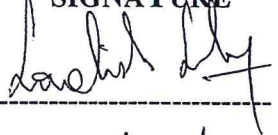
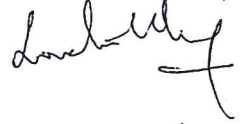
19

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/215/2017
NAME OF THE PETITIONER(S) : HESH OPTO LAB PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
1.	LOVELISH LOHAN	REPRESENTATION BY WHOM	
1.	LOVELISH LOHAN	HESH OPTO LAB PVT LTD	
2.	B. Sarathbabu	Representing counsel for ROC, Chennai	B. Sarathbabu

ORDER

PCS representing the applicant present. Representative of ROC present. Heard.
Order is reserved.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc